

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4360  
ANSWERED ON:21.08.2000  
USE OF HOMOEOPATHIC MEDICINES IN ZOO  
SRINIVASULU KALAVA

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether Homoeopathic medicines are being used in Zoo for animals treatment;
- (b) if so, the details thereof, State-wise;
- (c) whether the Homoeopathic medicines can be treated for pets and animals and birds;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefore?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. RITA VERMA)

(a)to(e): Medicines for the treatment of animals are available under Homoeopathy. However, these medicines can be administered only by a trained physician in Homoeopathy and not by the veterinary doctor. The Veterinary Council of India has informed that the registered veterinary practitioner can not practice Homoeopathy system till he receives education and training in the use of such drugs.